



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,8th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1370/2021 B/O	MOFIZ BHUYAN @ MAFIZ BHUYA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
MOTION				
2	CRP/41/2021 B/O	ABUL HUSSAIN LASKAR Versus MD. MOIN UDDIN LASKAR AND ORS	MR. D CHAKRABARTY	
3	WP(C)/3215/2021 CAVT. NO.04002/021, B/O	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
4	WP(C)/3220/2021 B/O	ALPANA POWGAM Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU
5	WP(C)/3222/2021 B/O	M/S AICH BROTHERS Versus THE UNION OF INDIA AND 6 ORS.	MS. M BHATTACHARJEE	SC, GST
6	WP(C)/3230/2021 B/O	DIPALI DAS Versus THE SATE OF ASSAM AND 13 ORS.	MR H I CHOUDHURY G UDDIN MR. A SARMA MR. K KALITA	SC, PNRD GA, ASSAM
7	WP(C)/3239/2021 B/O	LAKHIMAI DIHINGIA Versus THE STATE OF ASSAM AND ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, PWD SC, REVENUE
ORDERS				
8	I.A.(CrI.)/275/2021 AB 1343-2021(D/O) in AB/1343/2021	ANUPAM KAKATI Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
9	I.A.(CrI.)/281/2021 B/O in W.P.(CrI.)/5/2021	JAYMATI PATPWARY Versus PARTHA PRATIM MAHANTA AND 10 ORS	MR. K GOSWAMI MR. B D DEKA MR. M DEWAN	GA, ASSAM MR. A K BHUYAN

WITH
W.P.(CrI.)/5/2021

PARTHA PRATIM MAHANTA
Versus
THE STATE OF ASSAM AND 10 ORS.

MR. A K BHUYAN
MR. M DAS
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOUND
MS B BORA

GA, ASSAM
MS. A NEOG (R-7)
MS M KAKOTY (R-7)
MR. A SANDILYA (R-7)

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LEAVE NOTE OF ADVOCATES FOR 08/07/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/1653/2021 B/O	SURAJIT KATHAR Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
2	AB/1746/2021 B/O	ALTAF ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS S BEGUM	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1305/2021 B/O	SHOHIDUR RAHMAN @ AHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4	Bail Appln./1411/2021 B/O	SUSHIL MANDAL Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
5	Bail Appln./1413/2021 B/O	P. V. PUTUKO @ ROLAND Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM
6	Bail Appln./1414/2021 B/O	AHAMMAD HOSEN @ GUDU Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
7	Bail Appln./1431/2021 B/O	ALMINA BEGUM Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	PP, ASSAM
8	Bail Appln./1449/2021 B/O	ABDUL RAFIK @ RAFIQU L ISLAM Versus THE STATE OF ASSAM	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
9	Bail Appln./1451/2021 B/O	AKTABUR RAHMAN Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
10	Bail Appln./1454/2021 B/O	GAJANAN SARMAH @ GAJANANAH SHARMA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
11	Bail Appln./1459/2021 B/O	ANKUR NATH Versus THE SATE OF ASSAM	MR D J HALOI	PP, ASSAM

12	Bail Appln./1460/2021 B/O	SUSIL DAS @ MAINA DAS Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MS B CHOUDHURY MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
13	Bail Appln./1461/2021 B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
14	Bail Appln./1462/2021 B/O	KOROBI SONOWAL Versus THE SATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
15	Bail Appln./1463/2021 B/O	KHARGESWAR RAJBONGSHI Versus SATE OF ASSAM	MR B KAKATI MR A ALI	PP, ASSAM
16	Bail Appln./1464/2021 B/O	DHANMANI DAS @ BUBUL Versus THE SATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
17	Bail Appln./1466/2021 B/O	RANJAN RAY Versus THE SATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
18	Bail Appln./1472/2021 B/O	JEHERUL ISLAM Versus SATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
19	Bail Appln./1473/2021 B/O	SURAT JAMAL @ POSHA Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
20	Bail Appln./1474/2021 B/O	RAKIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM

MOTION

21	CrI.Pet./357/2021 B/O	AMIN HUSSAIN Versus STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, A P
22	AB/1354/2021 B/O	JOHURA KHANAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
23	AB/1759/2021 B/O	AINUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. P K DAS MR. K MOHAMMED	PP, ASSAM
24	AB/1763/2021 B/O	JUNAID MAZUMDER @ AHMED HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
25	AB/1816/2021 B/O	LAKHI BORAH Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./1294/2021 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
27	Bail Appln./1300/2021 WITH OFFICE NOTE, B/O	SANIDUL ISLAM Versus THE STATE OF ASSAM A	MR. R ALI MR. H A AHMED	PP, ASSAM
28	Bail Appln./1301/2021 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM

BAIL HEARING

29	AB/1196/2021 B/O	ABHAY BANIK AND 2 ORS Versus THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
30	AB/1758/2021	INTAZUL ALI @ MD INTAZ ALI Versus THE STATE OF ASSAM	MR P KATAKI MR S P DAS	PP, ASSAM

31	AB/1765/2021 FIXED	NURUL ISLAM MOLLAH @ NURU MULAH AND ANR. Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY MR. D F A AHMED	PP, ASSAM
32	AB/1773/2021 FIXED	NAREN SINGHANIA Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
33	AB/1778/2021 B/O	ABDUL MAZID AND ANR. Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S R NAWAZ	ADDL PP,ASSAM
34	AB/1781/2021 FIXED	MIZANUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

ORDERS

35	I.A.(CrI.)/266/2021 WITH LCR 5 FILES, B/O in CrI.A./393/2018 WITH CrI.A./393/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR. MD MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. A S CHOUDHURY MRS R BEGUM MD. A MATLIB MR. A S CHOUDHURY MR R A AHMED	PP, ASSAM PP, ASSAM
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